

(c) The entire gas being produced in Gujarat, along with substantial quantities of offshore gas, have been committed to various consumers in Gujarat. Further allocation would depend on various factor including production and availability of gas.

#### **Conversion of Ligno-Batgeminus Into Gas**

1290. SHRI KASHIRAM RANA: Will the Minister of COAL be pleased to state:

(a) whether the Union Government have undertaken any project in Gujarat for the conversion of ligno-buteminus reserves into gas at the depth of more than 800 meters; and

(b) if so, the details thereof and the progress made so far in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S.B. NYAMAGOUDA): (a) and (b). The Oil and Natural Gas Commission is acting as nodal agency with regard to a pilot R & D project on In-situ Gasification at Mehsana (Gujarat). The R & D work done so far is indicated below:-

1. Preparation of technical study reports;
2. Drilling of two information wells;
3. 3 D Seismic survey of pilot area for preparation of geological model;
4. Laboratory testing of rock and coal samples collected from information wells;
5. Subsidence studies commenced to obtain backward pretest parameters;
6. Identification of major equipment and surface facilities required for the R & D pilot project.

[English]

#### **World Bank Assistance for Sri Ramsagar Project**

1291. SHRIDHARMABHIKSHAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any assistance from the World Bank has been received for the implementation of the Sri Ramsagar Project in Andhra Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) and (b). Sri Ramsagar Project is a sub-project of the World Bank assisted Andhra Pradesh Irrigation Project-II. Under Andhra Pradesh Irrigation project-II, uptill September 1991, an amount of \$ 27.688 million has been received from the World Bank in the form of reimbursement of expenditure incurred.

#### **Irrigation Projects In Andhra Pradesh Involved in Inter-State Dispute**

1292. SHRIDHARMABHIKSHAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of irrigation projects in Andhra Pradesh involved in Inter-State water disputes; and

(b) the steps taken by the Union Government to resolve them?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Telugu Ganga Project envisaging conveyance of 15 Thousand Million Cubic feet (TMC) Krishna waters to meet drinking water requirements of madras, city and 29 TMC of Krishna water for irrigation enroute in Andhra Pradesh could not be cleared due to non resolution of issues regarding availability of water between the Krishna Basin States of Andhra Pradesh,